

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 103
TA (IBC)- 44(PB)/2024

IN THE MATTER OF:

Hulash Chand Jain

.... Petitioner/Applicant

Vs.

UCO Bank & Ors.

.... Respondent

Order under Rule 16(d) of NCLT, 2016.

Order delivered on 05.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

When the matter was called, none appeared on behalf of the parties.

In the interest of justice, list the matter **on 19.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Shubham Pandya – 05.07.2024